

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 100/TT/2013**

Date: 17.6.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of assets under NRSS-XXII for Tariff block 2009-14 in Northern Region

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 17.7.2013:-

- (a) Status of the Commissioning of Asset-I and Asset-II. Auditor/ Management certificate and Tariff forms (Form-1, Form-6, Form-13, Form-13B) of the assets in case there is any change in date of commercial operation of the assets;
- (b) Explanation for the difference between the apportioned approved cost and the total estimated expenditure (Para 6 of the petition as well as Form 5D for Asset-II shows that the apportioned approved cost far exceeds the total estimated expenditure);
- (c) Documents in support of interest rate(s) and repayment schedule(s) for "Proposed Loan" and "Proposed Domestic Loan" deployed for Asset-I and Asset-II.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)